

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 772
(To be answered on the 6th February 2020)**

LOSS OF AIR INDIA

772. SHRI V.K. SREEKANDAN

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

(a) whether the Government has cut the financial lifeline to the loss making national carrier, Air India, which is being sold or disinvested through a listing;

(b) if so, the details thereof;

(c) whether this operationally profitable airline is now running the show with the meager earning of its several arms; and

(d) whether Air India is managing to meet its operational expenses because of its in-house organizations not found in many airlines including foreign airlines and if so, the details thereof?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

(a) & (b): No Sir. Proposals from Air India seeking support in form of Government Guarantee are received from time to time. These proposals are examined in consultation with Ministry of Finance and appropriate decisions are taken. In the current year, Government guarantee support of Rs. 11750 crore have been renewed and new Government Guarantee of Rs. 500 crore has been given to Air India. Apart from this, Government Guarantee of USD 819 million has also been renewed for Bridge Loans for seven aircraft.

(c) & (d): Air India Limited and its Subsidiary companies operate and function at an Arm's length from each other. The operations and day to day functioning of all these companies is independent of each other. Air India meets its financial commitments/requirements from its internal accruals, bank borrowing and financial support from the Government of India.

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